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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No. 265 of 1994 In  
O.A. No. 1734 of 1989

New Delhi this the 26th day of August, 1994

Mr. Justice S.K. Dhaon, Acting Chairman  
Mr. B.T. Thiruvengadam, Member

Shri Trilok Singh Rawat  
R/o P-Block, Gali No.6,  
House No.78, Mangolpuri,  
New Delhi.

...Review Petitioner

By Advocate Shri T.C. Aggarwal

Versus

1. Director General,  
Doordarshan,  
Mandi House,  
New Delhi.

2. Director,  
Doordarshan Kendra,  
Parliament Street,  
New Delhi.

...Respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Acting Chairman

This an application seeking the review of the judgment dated 25.04.1994 passed by a Division Bench of this Tribunal presided over by Mr. Justice V.S. Malimath, the then Chairman. The only contention advanced in support of this application (RA) is that the Tribunal erred in not accepting the plea of the applicant that he commenced working from 10.11.1981 on the post of Floor Assistant. This aspect has been considered by the Tribunal on page 5 of its judgment. The Tribunal has given cogent reasons for not accepting the plea of the applicant. No error, much less an error apparent on the face of the record is discernible. This case does not fall

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within the parameters of Order 47 Rule 1 of the CPC wherein our powers of review are circumscribed.

2. The Review Application is rejected summarily.

P. T. ThG  
(P.T. THIRUVENGADAM)

MEMBER (A)

S.K.  
(S.K. DHAON)  
ACTING CHAIRMAN

RKS